GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:3278 ANSWERED ON:30.08.2013 FDI INFLOW IN PETROLEUM AND GAS SECTOR Alagiri Shri S. ;Jaiswal Shri Gorakh Prasad ;Sinh Dr. Sanjay;Vasava Shri Mansukhbhai D.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total capital expenditure in the petroleum and natural gas sector vis-Ã -vis Foreign Direct Investment (FDI) inflows in the sector during the last three years and the current year;

(b) the reasons for giving permission of FDI in refining segment of the petroleum and natural gas sector; and

(c) the total amount invested by the foreign companies and agreement signed for investment in the petroleum and gas sector during the last three years and the current year?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMTPANABAAKA LAKSHMI)

(a) to (c) The total Plan capital expenditure incurred by the petroleum and natural gas public sector undertakings during the last 3 years and the current year is given in the Table below, along with the total inflows of foreign direct investment (FDI) in the sector.

(Rs. in crore) YearPlan Capital Investment FDI Inflows 2010-11 61212.58 2543.14 2011-12 67086.56 9955.17 2012-13 67732.03 1192.57 2013-14 17503.28 14.18 (Apr-July`13)

In order to attract foreign capital and state of art technology in oil refining activities, the Government has allowed FDI under the automatic route with 100% equity for private companies and 49% for public sector undertakings in the segment. Eleven production sharing contracts (PSCs) were signed with foreign companies as operators and three as non-operators for exploration and production during last three years.